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OFFICE OF THE SECRETARY-CUM-COMMISSIONER (LABOUR)  
LABOUR DEPARTMENT, GOVT. OF NCT OF DELHI  
5, SHAM NATH MARG, DELHI-110054

F. No. Addl. LC(II)/Misc./2012/Lab/2022/Part File/Vol. III/ 4916

Dated: 23/12/2025

ORDER

1. Whereas, Ld. Presiding Officer, Labour Court-II, Court No. 304, Rouse Avenue District Court, New Delhi has requested to transfer the following cases from the court of Ld. Presiding Officer, Labour Court-II, Court No. 304, Rouse Avenue District Court, New Delhi to any other Labour Court.

S. No.	Particulars/Title	Case No.
1.	Nitin Khanna v/s M/s Premsons Southend	Misc. DJ No. 300/2025
2.	Santosh Jha v/s M/s Adventure Island, Metro Walk	LIR No. 660/2024
3.	Rajbir v/s M/s Adventure Island, Metro Walk	LIR No. 661/2024

2. And whereas, the request of Ld. Presiding Officer, Labour Court-II, Court No. 304, Rouse Avenue District Court, New Delhi has been considered and the cases mentioned in Para 1 may be transferred to the court of Ld. Presiding Officer, Labour Court-IV, Court No. 306, Rouse Avenue District Court, New Delhi.
3. Now, therefore, in exercise of powers conferred by Section 33 (B) of the Industrial Disputes Act, 1947 (XIV of 1947) read with Government of India, Ministry of Labour, Notification No. S-11011/2/75-DK(IA) dated 14<sup>th</sup> April, 1975, the Industrial Dispute mentioned in Para 1 is withdrawn from the court of Ld. Presiding Officer, Labour Court-II, Court No. 304, Rouse Avenue District Court, New Delhi and the same is transferred to the court of Ld. Presiding Officer, Labour Court-IV, Court No. 306, Rouse Avenue District Court, New Delhi.
4. It is further directed that the transferee Labour Court shall proceed with the transferred proceeding from the stage at which they stood at the time of transfer.

This issues with the approval of the Secretary (Labour).

(U.K. Sinha)

Addl. Labour Commissioner

UTPAL KUMAR SINHA  
Addl. Labour Commissioner

Copy to:

1. Ld. Pr. Principal District & Sessions Judge, Rouse Avenue District Court, New Delhi.
2. Ld. Presiding Officer, Labour Court-II, Court No. 304, Rouse Avenue District Court, New Delhi.
3. Ld. Presiding Officer, Labour Court-IV, Court No. 306, Rouse Avenue District Court, New Delhi.

Judicial Branch

POST/RAC/ND (officially)

Judge of District & Sessions Judge  
Rouse Avenue Courts, New Delhi.  
Duty No.

23107/R

26 DEC 2025

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE(PC ACT)(CBI)**  
**ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

No.F.3(4)/R.A.C.C/Labour Courts/4916/2025/13093-13101/2 Dated: 29/12/2025  
At 01.35 PM.

Copy of Order No.F.No.Addl.LC(II)/Misc./2012/Lab/2022/Part File/Vol.III/4916 dated 23<sup>rd</sup> December, 2025 forwarded for information and necessary action to:-

1. Sh. Ashok Kumar, Ld. Presiding Officer, Labour Court-II, RACC, New Delhi.
2. Ms. Ritu Singh, Ld. Presiding Officer, Labour Court-IV, RACC, New Delhi.
3. The Ld. Officer In-charge, Facilitation and Computer Branch, Rouse Avenue Court Complex, New Delhi.
4. The Ahlmads/Asstt. Ahlmads of the transferor/transferee Courts shall ensure that the lists of assigned cases be displayed outside the Court Rooms and public at large be notified and the files be sent to the transferee Court immediately so as to avoid any inconvenience to the lawyers and litigants. Ahlmad/Asstt. Ahlmads of the transferor Courts are also directed to provide the lists of assigned cases to the In-charge Computer Branch, Rouse Avenue Court Complex well in time and the In-charge, Computer Branch shall ensure that the same is uploaded on the website of Delhi District Court.
5. The Website Committee, Tis Hazari Courts, Delhi for uploading on the official website.
6. In-charge, R & I Branch, RACC with the instructions to paste the same in the Bar Rooms, RACC, New Delhi.

  
(Atul Krishna Agrawal)  
Principal District & Sessions Judge-cum  
-Special Judge(PC Act)(CBI)(Officiating)  
RACC, New Delhi